

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.159/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Satyanarayan Karwa & Ors.  
V/s.  
M/s. Premco Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**CP No. 159/58(4)/ NCLT/MB/MAH/2017**

The Counsel for the Petitioner and the Counsel for the Respondent 1 are  
present.

At request of the Petitioner's Counsel, list this matter on **31.10.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)